NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/123/2016

NAME OF THE PETITIONER(S)

: V. Janardhanan & 2 others

NAME OF THE RESPONDENT(S)

: Signals and Systems (India) Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRI PAMBAT TANKAN

ORDER

Shri B Dhanaraj, counsel for petitioners present. Shri Thiryambak Kannan, counsel for respondents present. Counsel for petitioners sought time for submitting arguments. Time extended at request. Put up on 06.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)